

because their application for relief are under various stages of a scrutiny at the level of Official Liquidator appointed by the High Court and also with the Regional Office of the Textile Commissioner, Ahmedabad. Considering the fact that the mills concerned were closed on different date, and relief is disbursed as and when application and other documents duly verified/certified by the authorities are received, it may not be possible to indicate the time by which payment to this workers will be made.

DTC Contracts with Schools

758. SHRIMATI KRISHNENDRA
KAUR DEEPA:
SHRI DATTATRAYA BAN-
DARU:
SHRIMATI MAHENDRA
KUMARI:
SHRI ANNA JOSHI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Delhi Transport Corporation has decided to review its contracts with various schools to provide them buses for carrying children;

(b) if so, the reasons therefor; and

(c) the terms and conditions likely to be considered to provide buses for schools in future?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT

(SHRI JAGDISH TYTLER): (a) to (c). Delhi Transport Corporation have no proposal to review the agreements with the schools for which DTC provide buses on charter basis to carry school children. The DTC Board have approved a proposal for the revision of hire charges for buses hired to schools.

Export of Foods

759. DR. RAVIMALLU: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have been promoting exports of various protective foods such as fruits, vegetables, fish and animal feeds etc.;

(b) if so, the value of exports of these items made in 1960, 1970, 1980 and 1990;

(c) the value of imports of pulses, vegetable oils and milk products made by the Government during the above period;

(d) whether the Government propose to review the position keeping in view the nutritional and food security of the vulnerable groups, specially women and children; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI SAL-
MAN KHURSHEED): (a) Yes, Sir.

(b) The exports of these items were as under:-

(Value Rs. crores)

<i>Commodity</i>	<i>1960-61</i>	<i>1970-71</i>	<i>1980-81</i>	<i>1989-90</i>
Fruits & vegetables and pulses	6	12	80	208
Fish & Fish preparations	5	31	217	687
Oil cakes	14	55	125	546